GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE RAJYA SABHA

UNSTARRED RAJYA SABHA QUESTION NO. 2949 TO BE ANSWERED ON TUESDAY, AUGUST 19, 2025/ 28 SRAVANA, 1947(SAKA) "VIVAD SE VISHWAS II SCHEME"

2949 Shri Kesridevsinh Jhala:

Shri Madan Rathore:

Dr. Medha Vishram Kulkarni:

Shri Narayana Karogappa:

Shri Ratanjit Pratap Narain Singh:

Will the Minister of Finance be pleased to state:

- (a) The total number of applications received and settled under the Vivad se Vishwas II scheme for contractual disputes;
- (b) The value of disputed amounts resolved and concessions granted under the scheme:
- (c) whether the Ministry is planning to introduce more such initiatives for dispute resolution; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a): Total 1249 applications/ claims were received under Vivad Se Vishwas II Scheme. Out of these, 336 applications/ claims are settled under the Scheme.
- (b): The Scheme is implemented through Government e-Marketplace (GeM) and through IRePS Portal for non-GeM contracts of Ministry of Railways (MoR).

	Value of disputed amounts resolved	Settlement amount
GeM	Rs. 5557 Crore	Rs. 4138 Crore
IRePS/ MoR	The value of claim amount was sought instead of disputed amount. Value of total settlement requests received is Rs. 727.08 Crore.	

(c) & (d): No such proposal is under consideration of the Ministry.